

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1432/2003

14

New Delhi, this the 27th day of June, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Sh. Gian Singh  
S/o Sh. Hyat Singh  
Presently working as Farm Hand  
Catliyad No.III, Military Farm  
Meerut Cantt, Meerut.

...Applicant

(By Advocate Sh. S.K.Gupta  
proxy for Sh. B.S.Gupta)

VERSUS

Union of India through

1. Secretary  
Ministry of Defence  
South Block, New Delhi.

2. Deputy Director General (Military Farms)  
Quarter Master General Branch  
Army Headquarters, West Block-III  
R.K.Puram, New Delhi.

3. Director, Military Farms  
H.Q. Central Command  
Lucknow (UP).

4. Officer-in-Charge  
Military Farm  
Meerut Cantt  
Meerut.

...Respondents

(By Advocate Sh. M.K.Bhardwaj)

O R D E R (ORAL)

Shri Shanker Raju,

Sh. S.K.Gupta, proxy counsel for the applicant  
seeks withdrawl of this OA. Permitted.

2. OA is dismissed as withdrawn.

*S. Raju*  
(SHANKER RAJU)  
MEMBER (J)

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